

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5168
ANSWERED ON:27.04.2010
RELIEF TO SUGARCANE FARMERS
Rane Dr. Nilesh Narayan

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government proposes to provide relief to sugarcane farmers in view of the crop loss;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): In order to increase the production and productivity of Sugarcane, a Centrally Sponsored Scheme of Sustainable Development of Sugarcane Based Cropping System (SUBACS) under Macro Management of Agriculture is implemented in major sugarcane growing States. The scheme provides assistance for transfer of production technologies to the farmers through field demonstrations, training of farmers and extension workers, supply of planting material, drip irrigation system, farm implements etc. Further, the Central Government has declared remunerative cane price called Fare and Remunerative Price at Rs. 129.84 per quintal linked to basic sugar recovery rate of 9.5 percentage subject to a premium of Rs. 1.37 per quintal for every 0.1 percentage point increase in recovery above that level. A short term scheme has been announced for cane development in the current financial year under which loans of Rs. 1.0 to 2.5 crore at 4% simple interest from the Sugar Development Fund (SDF) are made available to sugar factories depending upon their crushing capacity, for purchase of seeds, fertilizers and pesticides etc. to be passed on to the farmers at the same rate of interest.